CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH CP.NO.170/00012/2017

IN

OA.NO.170/01320/2014

DATED THIS THE 24th DAY OF NOVEMBER 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN ,MEMBER(A)

Santhosh Kumar Yadav, S/o. (late) Uma Shankar, Aged about 26 years, Resident of No. 1612, 1st Main Road, 3rd Cross, Sanjeevini Nagar, Shankar Nagar, Bangalore # 560 092.

....Petitioner

(By Advocate Shri B. Veerabhadra)

Vs.

1. Shri G.Ananth, Commandant, HQ Training Command, Indian Air Force, JC Nagar Post, Bangalore # 560 006.

2.Shri RA.Kumar, Wing Commander, C Adm O, Command Hospital, Indian Air Force, Agram Post, Bangalore # 560 007. 3.Shri Mohan Kumar, Secretary, Ministry of Defence, South Block, New Delhi # 110 011.

#..Respondents

(By Shri S. Prakash Shetty, Sr. Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH MEMBER (J):

Heard. In view of the disposal of the Review application No. 53 /2016, Contempt Petition is also dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN) MEMBER(A) (DR. K.B. SURESH) MEMBER(J)

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Annexures referred to by the petitioner in CP/170/00012/2017

Annexure C-1: Certified copy Final order in OA.No170/01320/2014 dated 4.1.2016 passed by CAT, Bangalore Bench.

Annexure C-2: Copy of legal notice dated 4.3.2016

Annexure C-3: Copy of letter dated 17.3.2016

Annexure C-4: Copy of representation dated 17.3.2016

 $4\quad cp. {\sf NO.170/00012\ /2017\ CAT,\ Bangalore}$